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**Present Consultation Paper on IUC regulations**

1 message

**Binita Kumari** <binitakumarij79@gmail.com>

Sun, Nov 3, 2019 at 4:58 PM

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To

Shri Ravi Shankar Prasad  
Hon'ble Minister, Ministry of Communications & IT  
Department of Telecommunications, 20, Sanchar  
Bhawan, [Ashoka Road](#)  
[New Delhi-110001](#)

Sub: Present Consultation Paper on IUC regulation

Dear Sir,

As you may be aware the Present Consultation Paper on IUC regulations embarks on the review of the date of applicability of BAK regime in respect of wireless to wireless terminating calls.

We would like to remind you that after following the due consultation process, your good office issued the IUC Regulations, 2017, after which, the termination charges are fixed at zero paise. To be specific, as per the IUC Regulations, 2017, Bill And Keep (BAK) regime i.e. zero termination charge for all type of domestic calls shall be implemented from 01.01.2020.

The TRAI should instruct the telecom operators to modernise their respective technologies and provide faster and quicker data and voice services to the consumers.

We await your decision for the introduction of bill and keep regime.

Thanking you

With regards

Cc

1. The Principal Secretary to the Prime Minister, Government of [India, South Block, \(Rajpath\), Raisina Hills, New Delhi-110011](#)
2. The Chairman, Telecom Regulatory Authority of India, MahanagarDoorsancharBhawan Next to Zakir Hussain College, Jawaharlal Nehru Marg (Old [Minto Road](#)) [New Delhi: 110 002](#)
3. The Secretary, Department of Telecommunications, Government of India

Your Sincerely,

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